

Shri B. S. Murthy: There is no untouchability in other countries

श्री नवल प्रभाकर : क्या मैं जान सकता हूँ कि हरिजन कल्याण के निमित्त जो राशि रक्खी गई थी, उस में से कुछ रुपया ले कर के इन छात्रों को दे दिया जायेगा ?

Dr. K. L. Shrimali: I do not know about that Harijan Welfare Fund. It is not at my disposal, and I cannot possibly answer that question. The hon. Member may table a separate question for that.

Mr. Speaker: Next question

Several Hon. Members rose—

Mr. Speaker: I have allowed a sufficient number of supplementaries

Shri B. K. Gaikwad. I shall put only one question

Mr. Speaker: Yes

Shri B. K. Gaikwad: Was there any announcement made by the Government to the effect that the number of Scheduled Caste students is increasing year after year and hence the element of selection would be introduced?

Dr. K. L. Shrimali. I have already said that selection will be made

Shri B. K. Gaikwad: I want to know whether an announcement was made to that effect

Dr. K. L. Shrimali: The institutions have been informed that selection would be made

Agricultural Courses in Higher Secondary Schools

*697. { **Shri Bihhuti Mishra:**
Shri Ram Krishan:
Sardar Iqbal Singh:
Shri Panigrahi:
Shri I. Eacharan:

Will the Minister of Education be pleased to state

(a) whether the scheme for instituting agricultural courses in higher

secondary schools in the rural areas of the country has been finalised,

(b) if so, the details thereof, and

(c) the States where these courses have been introduced?

The Minister of Education (Dr. K. L. Shrimali): (a) Yes, Sir

(b) and (c) A statement is laid on the Table of the Lok Sabha [See Appendix III, annexure No 81]

श्री विभूति मिश्र : इस स्टेटमेंट से पता चलता है कि कुछ स्टेट्स को दिया गया है। मैं यह जानना चाहता हूँ कि कौन से आंध्र पर इन स्टेट्स को चुना गया है ?

डा० का० ला० श्रीमाली : स्टेटमेंट से आप को मालूम होगा कि जो कोर्सज इस विषय के लिये रखे गये हैं वे सीमित हैं। यह सम्भव नहीं था कि सभी स्टेट्स को दे दिया जाये। जिन स्टेट्स की हमारे पास पहले दर-ह्वास्ते आ गईं उन को मजूरी दे दी गयी। एक, दो या तीन ऐसी स्टेट्स हैं, मुझे ठीक नम्बर याद नहीं है। जो कि रह गयी है। लेकिन बाकी की स्टेट्स ने इस के लिये दर-ह्वास्त भी नहीं दी थी।

श्री विभूति मिश्र : क्या सरकार ने इस बात का ध्यान नहीं रखा कि जो डेफिसिट स्टेट्स हैं वहाँ के विद्यार्थियों को शिक्षा दी जाय ताकि वे अपने यहाँ खेती की उन्नति कर सकें।

डा० का० ला० श्रीमाली : सरकार को इस का पूरा ध्यान है। मैं माननीय सदस्य महोदय से निवेदन करूँगा कि जिस राज्य के बारे में व कहना चाहते हैं उन को यह बात जा कर कहे कि जितनी जल्दी हाँ सके वह दर-ह्वास्त भेजा करे।

Mr. Speaker. Shri Panigrahi

Shri Jadhav: May I know whether Bombay

Dr. K. L. Shrimali: Bombay did apply

Mr. Speaker: I am not going to allow the hon Members whom I do not call to put a question. Yet if they go on the hon Minister need not answer. They will catch my eye in due course. I find the name of Shri Panigrahi and the names of some other Members put against this question. I am trying to give them an opportunity first, and then to others as far as possible, except in exceptional circumstances.

Shri Panigrahi: In the statement no mention has been made about the State of Orissa. May I know whether the State Government made any request to the Government of India for getting a sanction of an amount for this purpose or whether the Government of India could not find it possible to give the money?

Dr. K. L. Shrimali: It is very difficult to answer about each individual State, but generally those States which applied in time got the allocation.

Shri Jadhav: May I know whether it was possible to distribute these courses to all the States?

Dr. K. L. Shrimali: I would very much like to extend these schemes to all the States but our funds are limited and I hope in the third Five Year Plan we may have more funds for this purpose.

Shri Tangamani: In the statement we find that in six States this has been introduced. May I know what will be the break up of the grant that is being given to these six States?

Dr. K. L. Shrimali: If the hon Member would look at the statement he will see that it shows the expenditure on each course. If the arithmetical calculation is made he could find out how much allocation is made to each State.

Shri Tangamani: The total is there. I wanted to know how much is allotted to each State—West Bengal, Kerala, Madras, etc.

Mr. Speaker: I have the statement here. Under various heads, for each State it is given.

Dr. K. L. Shrimali: The position is explained for each course, and the estimate for each course is given. For each State the number of courses allotted is also given. It is then a simple calculation to find out how much is allotted to each State.

not got the calculation.

Shri Hem Barua: From the statement it is seen that 50 agricultural and ten science diversified courses have been introduced in six States. May I know how far these six States have co-operated with the scheme and what is the progress achieved so far?

Dr. K. L. Shrimali: We have not received yet the reports from the State Governments.

Shri Ram Reddy: May I know whether the agricultural needs of each State have been taken into consideration while selecting the States and, if so, why Andhra is eliminated from the list of States in which these courses are being started?

Dr. K. L. Shrimali: I have already answered that question.

Mr. Speaker: There is a matching grant. I think.

Dr. K. L. Shrimali: We wrote to all the State Governments and some State Governments had sent their application with their requirements. Two or three States sent the applications late. Other State Governments did not send application with the result that they were left out.

Shri Tyagi: Is this agricultural training in rural areas given only to such students as are anxious to take agriculture as their profession in life or is it compulsorily given to everybody?

Dr. K. L. Shrimali: The purpose of these multi-purpose courses is to provide courses to suit the abilities and

talents of each individual child. There will be various kinds of courses in the same institution, including agricultural course, and those students who have an aptitude and the ability to make use of these courses would be admitted to these courses.

Mr. Speaker: I would appeal to all the hon. Members to go and see what is happening in their own States during the inter-sessions.

Shri Tyagi: Nothing is happening

Mr. Speaker: I am really surprised Whenever I go, I do not miss an opportunity to see what is happening. I saw a multi-purpose school in my own town and saw how it was working. But how does such a thing escape the hon. Members? It is not as if one district is preferred to another district. I am sure there is at least one multi-purpose school in every district.

Shri Panigrahi: Were you satisfied with the school?

Mr. Speaker: I am thoroughly satisfied.

"Smuggled Goods Seized in Delhi"

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*698. { Shri Harish Chandra
Mathur:
Pandit D. N. Tiwary:

Will the Minister of Finance be pleased to state:

(a) whether Government are aware that Delhi shops receive a regular supply of smuggled goods such as watches, pens, blades etc.; and

(b) what is the amount of such smuggled goods seized and the number of persons arrested during the last six months?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) As far as Government are aware, there is no regular supply of smuggled goods, such as watches, fountain pens and razor blades, to the shops at Delhi. They are, however, aware that certain quantities of these goods are being smuggled into this country through various

Land Customs frontiers as well as Sea and Air ports. It is not impossible, therefore, that some of these goods are sought to be disposed of through traders in Delhi.

(b) During the last six months 1,187 watches valued at Rs. 44,320 were seized by the Delhi Customs out of which one single case covers 1,150 watches valued at Rs. 42,000. No other goods like pens, blades etc. were seized during this period. One person was arrested in connection with the smuggling of watches referred to above.

Shri Harish Chandra Mathur: May I know what steps have been taken in regard to prevent smuggling, since the hon. Deputy Minister stated on the floor of the House during the budget session that the Delhi market was flooded with luxury goods not because foreign exchange had been released but because smuggling of goods was there in the market all over. May I recall his attention to that fact and may I know what is happening?

Shri B. R. Bhagat: That statement was made a year ago, and this question pertains to a recent period. Since then, various steps have been taken, including the tightening of anti-smuggling measures and the result has been quite encouraging.

Shri Harish Chandra Mathur: I have asked what special measures have been taken

Mr. Speaker: Is it desirable to state all of them on the floor of the House to encourage smugglers to get out of them?

Shri Harish Chandra Mathur: May I know if the hon. Minister is aware that only three months back, the Delhi market was so flooded with 7 O'clock blades in spite of restriction on the import, that the market price went down from Rs. 18 per ten packets to Rs. 13 per ten packets, which shows that the market was flooded with smuggled goods, and may I know if the hon. Minister is aware that the steps taken by him are inadequate?